

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

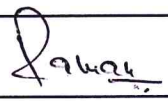
SPECIAL BENCH

CORAM: HON'BLE RATAKONDA MURALI - MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.9/9/HDB/2020
NAME OF THE COMPANY	NCC Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENTS(S)	NCC Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
K.V. Raman	Adv	9963101017	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
Vainabhi. n. fe Anandh Desai	Adv.		

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present.

Matter is listed today for filing reply/counter. Again time requested.

Time extended finally. List the matter on 18.03.2020.


Member (Judicial)

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